## HIGH COURT OF MANIPUR AT IMPHAL

ORDER Imphal, the 05<sup>th</sup> August, 2025

No. HCM/EST-35/1/2025-ESTT-II/ 15 8/0 : In exercise of the powers conferred under Article 235 of the Constitution of India. Hon'ble the Chief Justice, High Court of Manipur is pleased to release Shri Nongthombam Keertichand Singh, an Officer of Manipur Judicial Service Grade-I, presently posted as District & Sessions Judge, Bishnupur from his present posting, with effect from 05.08.2025(F/N), for the purpose of joining his new posting as Secretary (Judicial), Judicial Division, Law & Legislative Affairs Department, Manipur on deputation basis vide order No. APPT-1-2025-DP-DP dt. 01.08.2025 issued by Department of Personnel and Administrative Reforms, (Personnel Division), Government of Manipur.

Shri Nongthombam Keertichand Singh shall hand over the charge of District & Sessions Judge, Bishnupur and additional charge of Judge, Family Court, Bishnupur to Shri Yumkham Rother, District & Sessions Judge, Imphal West, and proceed to join his new posting as Secretary (Judicial), Judicial Division, Law & Legislative Affairs Department, Manipur.

Shri Yumkham Rother, District & Sessions Judge, Imphal West shall look after the charge of District & Sessions Judge, Bishnupur and Judge, Family Court, Bishnupur, in addition to his normal duties until further order(s).

## This order shall take place with immediate effect.

By order etc.

Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCMEST-35/1/2025-ESTT-II/

Imphal, the 05<sup>th</sup> August, 2025

## Copy to:

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.

- 4. The Advocate General, Manipur.
- 5. Staff Officer to Chief Secretary, Government of Manipur.
- 6. The Commissioner of Vigilance, Manipur.
- 7. The Accountant General (A&E), Manipur.
- 8. The Commissioner (Law), Government of Manipur.
- All the District & Sessions Judges/Judges, Family Courts/Judges, NDPS/NDPS(FTC)/Presiding Officers/Special Judges/Addl. District & Sessions Judges (FTCs)/Addl. Sessions Judge,(FTC) CAW/Member Secretary, MASLSA/ Secretary, HCLSC.
- 10. Person concerned [Shri Nongthombam Keertichand Singh, District & Sessions Judge, Bishnupur]
- 11. All the Registrars, High Court of Manipur.
- 12. Director of Prosecution, Manipur.
- 13. Government Advocate, High Court of Manipur.
- 14. Deputy Solicitor General of India, High Court of Manipur.
- 15. President, High Court Bar Association, Manipur.
- 16. President, All Manipur Bar Association.
- 17. The Director, Management Information System (MIS), Govt. of Manipur.
- 18. The Joint Director, Manipur Judicial Academy.
- 19. All the Joint Registrars, High Court of Manipur.
- 20. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)/Addl. Member Secretary, MASLSA/Secretary, DLSAs.
- 21. All JMFCs/Civil Judges (Jr. Divn.)/Deputy Member Secretary, MASLSA/Principal Magistrates. JJBs.
- 22. All the Deputy Registrars, High Court of Manipur.
- 23. Deputy Secretary (GAD). Government of Manipur.
- 24. The Treasury Officer, Imphal/Bishnupur.
- 125. The System Analyst, High Court of Manipur.
  - --- for uploading the same in official website of this Registry.
  - 26. The Superintendent (Estt.-II), High Court of Manipur.
  - 27. Concerned File.

REGISTRAR GENERAL HIGH COURT OF MANIPUR